

Proposal for Daily Train Service between Bangalore and New Delhi

4437. SHRI V. S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the people of Bangalore are facing great hardships for want of a daily train service from Bangalore to New Delhi; and

(b) whether in view of the fact that accommodation is not available to all the travelling public in the existing bi-weekly trains and considering the great demand, Government propose to run daily train service from Bangalore to New Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Due to paucity of resources, it is not feasible at present to introduce a daily train between Bangalore and New Delhi.

Introduction of a Morning Train from Tumkur to Bangalore

4438. SHRI V. S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) the number of season ticket holders travelling between Tumkur and Bangalore daily; and

(b) in view of the fact that large number of officer goes travelling from Tumkur to Bangalore daily, whether Government propose to run a special non-stop train from Tumkur to Bangalore in the morning to avoid to heavy rush in the existing trains ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) About 800.

(b) Due to paucity of resources, it is not possible to run such a train for the present.

Compensation to fire Victims of 327 UP Nagpur Passenger Train

4439. SHRI D. B. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of ex-gratia relief sanctioned in each case to the next of kin of those who died and to the persons injured as a result of the fire which broke out in two coaches of the 327UP Nagpur Passenger Train on February 23, 1985 and whether it was actually disbursed;

(b) the number of compensation claims received by the Ad hoc Claims Commissioner appointed for this purpose and number of claims out of them decided so far; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The amount of ex-gratia relief sanctioned and actually disbursed to the next of kin of those who died, were paid at the rate of Rs. 2,500/- each in respect of 28 death cases and at the rate of Rs. 1,500/- in 8 case of serious injuries and at the rate of Rs. 250/- in 6 cases of minor injuries.

(b) and (c). Shri D. P. Pandey, District and Session Judge, Durg, has assumed charge of ad hoc Claims Commissioner on 25.3.1985 for deciding the cases arising out of accident to 327 Up Nagpur Passenger Train. No petition for compensation claims has been filed till 18.4.1985.

Conversion of Dehri-Pipradih Line into Broad Gauge

4440. SHRI C. P. THAKUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there are large deposits of lime stone in Robtas and Palamu districts of Bihar;

(b) whether it is a fact that due to lack of transportation facilities these lime stone could not be utilised for establishment of cement plant;

(c) if so, whether Government are contemplating to convert the existing narrow gauge line between Dehri and Pipradih into broad gauge line and extend it upto Giridih near Bihar-U.P. border; and

(d) whether Government are contemplating to extend the existing Garwa-Bhawanathpur line 8 k.m. east of Bhawanathpur so that Bhawanathpur and Jadunathpur is linked ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is evidence of lime stone, line, cement, coal, Gypsum, laterite, slag and Pyrites being available in the area for traffic.

(b) Not known.

(c) No, Sir. There is no proposal for conversion of the narrow gauge line from Dehri-on-Sone to Pipradih into broad gauge and extension thereof upto Giridih.

(d) No, Sir. There is no such proposal.

Railway Projects in Karnataka

4441. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway projects pending completion in Karnataka State;

(b) the amount required for the year 1985-86 towards the progress of the above projects;

(c) the amount actually sanctioned for such projects for the year 1985-86;

(d) the reasons for allocation of inadequate funds; and

(e) the time likely to be taken to complete the projects ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Three; viz. Bangalore-Mysore gauge conversion from Metre Gauge to Broad Gauge, Chitradurg-Rayadurg new line and Krishnarajpuram-White field doubling.

(b) and (c). It was earlier proposed to allot Rs. 386 lakhs for progress of these works in 1985-86. Due to curtailment of

expected allocations only Rs. 76 lakhs could be finally allotted for these works in 1985-86.

(d) Severe constraint of resources.

(e) The completion of these projects will depend on availability of resources in the coming years.

Kabini IInd Stage Project in Karnataka

4442. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) when the Kabini IInd Stage work is likely to be taken up in Karnataka State;

(b) is there any provision of financial assistance made by Centre during the Seventh Plan period for this project; and

(c) what would be the requirement of funds to complete the project and the amount proposed to be sanctioned ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The State Government has not reported when they are going to take up this project.

(b) and (c). Centre provides assistance to States in the form of block loans and grants which is not tied to any Sector of development or project. The Draft VII Five Year Plan Document of Karnataka does not indicate any provision for Kabini Stage-II Project. As the Project Report is not yet received from the State, its estimated cost is not available.

Death Rate of Infants

4443. SHRI A. J. V. MAHESWARA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that deaths of infants is highest in the country as compared with other countries;

(b) which are the 10 districts in the country with highest and lowest death rate for infants ?